

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
ORDER				
1	MISC PETITION/ADOPT	100219/2019	Mr. Ulhas Bhaskar Shitut Vs Mrs. Nitya Ulhas Shitut maiden Name Asha Anand Mulye	Santosh R. Shrivastava
DIRECTIONS				
2	MISC PETITION/ADOPT	100137/2019	Vatsalya Trust Mumbai Vs Mr. Sunil Pandurang Awaghad	Mrs. Aarti P Kulkarni
3	MISC PETITION/ADOPT	100199/2019	Mr. Subhash Tukaram More Vs Mrs. Vijaya Vijay Chalke	Sandeep Dhangar
4	MISC PETITION/ADOPT	100038/2020	1. Korgappa Lingappa Poojari 2. Kasturi Korgappa Poojari Vs 1. Dasharath Rajpurohit Singh 2. Mrs. Nisha Dashrath Rajpurohit	Anita Manjalkar
5	MISC PETITION/ADOPT	100044/2020	Mr. Sanjay Mahadeo Pore Vs Mr. Babubhai Purshottam Makwana	Mr. Sadanand U. Gawargur
6	MISC APPLICATION	100042/2020	Mr. Shyam Wadhvani - Misc. Petition No. 10-1989 Vs Nil.	Rakesh K. L. Kapoor and Co.
7	MISC PETITION/ADOPT	100053/2020	Vatsalya Trust - Through Mrs. Prerna Gade Vs Prashant Ramaswamy S/o. R. V. Ramaswamy	Aarti P. Kulkarni
